

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 242
TO BE ANSWERED ON DECEMBER 8, 2022**

CENTRAL VISTA PROJECT

**NO. 242. SHRI D. K. SURESH:
SHRI ANTO ANTONY:
SHRI BALUBHAU *alias* SURESH NARAYAN DHANOKAR:
ADV. ADOOR PRAKASH**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Central Vista Project is a Transit Oriented Development (TOD) project;**
- (b) if not, the reasons why the project has been termed as TOD by the Government;**
- (c) whether the Floor Area Ratio (FAR) has been increased/raised from 120 to 200 for the said project; and**
- (d) if so, the manner in which the FAR has been increased if the project is not a TOD?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) & (b) No, Sir. The Central Vista Project has not been termed as 'Transit Oriented Development project'.

(c) Permissible FAR for Government Office Buildings in Lutyens Bungalow Zone (LBZ) is 200 as per Development Control Norms of Master Plan of Delhi, 2021 and these norms are being followed for all Government Office Buildings under Central Vista project.

(d) The FAR was not increased beyond the permissible limit of 200 for Government Office Buildings.
